

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)-121(PB)/2018

IN THE MATTER OF:

M/s. Sai Structel Pvt. Ltd.

.... **APPLICANT / PETITIONER**

v.

Amrapali Centurian Park Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 11.7.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Operational
Creditor

: Mr. Nikilesh R., and Mr. Navdeep Jain,
Advocates

For the Respondent

: Mr. Alok Kumar Aggarwal, Mr. Apoorv
Rastogi and Ms. Rati Tandon, Advocate

ORDER

For order, see C.P. No(IB)-90(PB)/2017